ITEM NO.11 COURT NO.4 SECTION II-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 49942/2026

[Arising out of impugned final judgment and order dated 23-02-2026 in CRM(M) No. 1228/2025 passed by the High Court at Calcutta]

SANDIP GHOSH Petitioner(s)

VERSUS

CENTRAL BUREAU OF INVESTIGATION Respondent(s)
IA No. 251137/2026 - CONDONATION OF DELAY IN FILING
IA No. 251138/2026 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Date : 25-08-2026 This matter was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Petitioner(s) Mr. Siddharth Aggarwal, Sr. Adv.
Mr. Aditya Giri, AOR
Mr. Hemant Kalra, Adv.
Mr. Vishwajeet Singh Bhati, Adv.
Mr. Japman Singh, Adv.
Mr. Utkarsh, Adv.
Mr. Heemanshu Mendiratta, Adv.

For Respondent(s) Mrigna Shekhar, Adv.
Mr. Shivam Kumar, Adv.

UPON hearing the counsel the Court made the following

O R D E R

The application for permission to file additional documents/facts/annexures is allowed.

Delay condoned.

Issue notice returnable on 15.10.2026.

Learned counsel appearing for the petitioner is permitted to serve the Standing Counsel for CBI.

Signature Not Verified
Digitally signed by ASHA SUNDRIYAL
Date: 2026.08.31 17:18:38 IST
Reason:

(ASHA SUNDRIYAL) **(POONAM VAID)**
DEPUTY REGISTRAR **ASSISTANT REGISTRAR**